

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM S No. 1 of 2022	Daedong Shipping Co Ltd Vs. 1) DMC Jupiter IMO No 9414008 2) Tan Long Company Limited 3) Gangavaram Port Limited	S.V.S.S.Siva Ram	07-07-2022	No	20-04-2023	287	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COM S No. 1 of 2023	Oceanic Dolphin Shipping and Logistics Services Vs. 1) MV Manaimo 9748849 A Vessel 2) Kakinada Seaports Limited	Sai Sanjay Suraneni	24-04-2023	No	28-04-2023	4	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	69	1	2	68